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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

TP No. 198/397-398/NCLT/AHM/2016
C.P. No. 03/397-398/CLB/MB/2015

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2018

Name of the Company: J.P. Financial Services Pvt. Ltd.
V/s.
Golden Tobacco Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Paritosh Gupta Advocate R 8-17, 19-24,
27, 29, 31-37

2. Prabha Advocate R 1-7

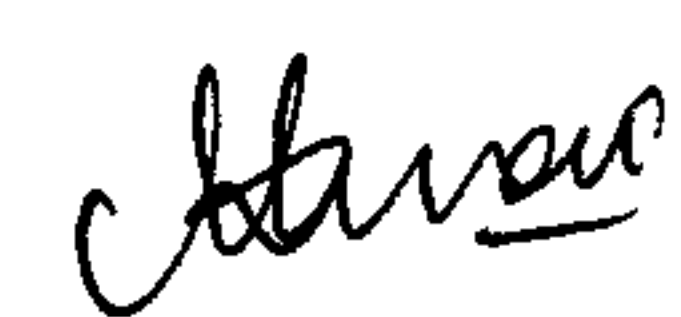
Arjun Joshi,
for. Nanavati Assoc Adv. Per. Arj

ORDER

Advocate Mr. Arjun Joshi i/b Nanavati Assoc. is present for the Petitioner. Advocate Mr. Paritosh Gupta is present for Respondent-8-17, 19-24. Advocate Ms. Prabha is present for the Respondent 1-7.

On the request of both sides the matter is adjourned.

List the matter on 27.09.2018


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 8th day of August, 2018